

SHRI K. VIJAYA BHASKARA REDDY: Will the hon. Minister recognise spraying as part of the agricultural operations and will take the responsibility of spraying by aircraft throughout the country and reduce the burden on the farmers?

SHRI SURJIT SINGH BARNALA: Sir, I agree with the hon. Member that spraying is a part of the agricultural operations. But it is not possible for the Government to take over the operations completely and do the spraying of all the areas throughout the country. Wherever there is a necessity, when the State Governments and the farmers need it, we supply them the machines.

Action Plan for Flood Control in the Country

*88. **SHRI SUBHASH CHANDRA BOSE ALLURI:**

SHRI SURENDRA BIKRAM:

Will the Minister of **AGRICULTURE AND IRRIGATION** be pleased to lay a statement showing:

(a) whether it is a fact that Government are considering an action plan of Rs. 1700 crores for flood control in the country;

(b) if so, how this money is to be distributed in all the States and how the plan is to be implemented; and

(c) have Government made some blue print for this plan and if so, details of the same?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). A Working Group was set up by the Government to suggest a programme of action for flood control. The Report of the Working Group has been received and is under the consideration of the Government.

(c) No Sir.

SHRI SUBHASH CHANDRA BOSE ALLURI: My first part of the question is not answered. My first question is: whether it is a fact that the Government is considering an action plan of Rs. 1700 crores for flood control in the country? That was the news item in the newspaper. What is the river-wise break-up of allotment of funds to the States out of this Plan outlay?

SHRI SURJIT SINGH BARNALA: Sir, I could not say definitely that the action plan of Rs. 1700 crores is being considered. But the report submitted by the Working Group is under consideration, that is, many components which are being looked into and which would not be required right now, what amount is going to be spent for each State, etc.

SHRI SUBHASH CHANDRA BOSE ALLURI: In this connection, whether Kolleru Lake in Andhra Pradesh which is also affecting the neighbouring areas due to heavy rainfall is included in the Plan Outlay? When you allot funds to the State Governments whether you ask them to spend that money for any particular area? Whether any blue-print plan has been prepared by the Government for this purpose?

SHRI SURJIT SINGH BARNALA: Normally, the flood-protection and irrigation is a State subject and they have to do this work themselves. But we make some plans and the State Governments are also asked to submit their plans and then they are examined and some Central assistance goes to the States.

SHRI SUBHASH CHANDRA BOSE ALLURI: He is saying that they will be giving some money under this Plan. But this amount of Rs. 1700 crores is for natural calamities, flood-control, etc. Recently we had tidal wave in Andhra Pradesh and other natural calamities. This report I have read in one of the newspapers. I can produce it.

SHRI SURJIT SINGH BARNALA:

This Working Group has taken into consideration only the 9 States in the northern region where floods had been the severest last time. They had taken these into consideration and on that they had presented a report which is under consideration.

SHRI SUBHASH CHANDRA BOSE ALLURI: My question is different and he is giving different reply.

SHRI SURJIT SINGH BARNALA: That is a separate issue. Here it does not arise at all.

श्री श्री प्रकाश त्यागी : अध्यक्ष महोदय, श्री मंत्री जी ने कहा है कि फ्लड कंट्रोल के लिए 1700 करोड़ रुपये निश्चित किया गया है और हर स्टेट में फ्लड कंट्रोल करने का दायित्व स्टेट गवर्नमेंट पर है—ऐसा भी मंत्री जी ने कहा है। मैं मंत्री महोदय से जानना चाहता हूँ क्या फ्लड कंट्रोल का दायित्व प्रायों पर छोड़ने से फ्लड कंट्रोल हो सकेगा या राष्ट्रीय लेवल पर वहाँ से ही फ्लड कंट्रोल किया जा सकता है ? कुछ नदियाँ नैपाल से आती हैं इसलिए वहाँ से कंट्रोल करना होगा। इसलिए राष्ट्रीय लेवल पर फ्लड कंट्रोल को कोई योजना बनाई जायेगी या स्टेट्स पर ही प्राय यह काम छोड़ कर रखेंगे ?

श्री सुरजित सिंह बरनाला : यह राष्ट्रीय लेवल पर बन रहा है। जैसा मैंने अर्ज किया है—वर्किंग ग्रुप ने जो रिपोर्ट दी है वह राष्ट्रीय लेवल पर दी है। उसमें पहले इंजीनियरिंग प्रावीजन होता था, अब इंजीनियरिंग के साथ हब ने बाटर-बैंड मैनेजमेंट और कन्जर्वेशन को भी शामिल किया है। प्राय जिक्र किया कि नेपाल में कुछ करना होगा, उस के लिए भी प्रावीजन किया जा रहा है, वहाँ बाटर-बैंडज प्रावीजन किया जाय, ताकि नुकसान न हो सके एक्जिस्टेंशन किया जा सके।

SHRI A. C. GEORGE: when Government of India is formulating policies and programmes to meet natural calamities like floods from rivers, are they not taking into consideration another type of flood which may not necessarily come from rivers? I am referring to sea erosion. In the beginning, about 400 miles of Kerala coast was being attacked by the sea, but nowadays it is moving towards Karnataka and Tamilnadu also. In

view of the fact that sea erosion is becoming a big national calamity, will the Government of India think of formulating a policy to meet this calamity also, especially in the three or four Southern States?

SHRI SURJIT SINGH BARNALA: This does not arise from the question. But we are doing a lot of work in regard to sea erosion also. As the Hon. Member must be knowing, a large area has been protected already. Some work is going on, and Central assistance also is given for protection against sea erosion.

SHRI A. C. GEORGE: This is a simple thing. Just like the flood control...

MR. SPEAKER: Yours is an important question, but it does not arise from this question.

SHRI SOMNATH CHATTERJEE: The Hon. Minister referred to a study being undertaken by a Working Group and of its Report being filed. I would like to know the terms of reference of the working Group and whether they consider prevention of flood in future also, and giving relief to the flood affected areas and States because, whenever a flood of a severe dimension—as there was recently in West Bengal—takes place, there is always difficult in providing for funds.

So far as the procedure for assessment by the Central is concerned, there is a great deal of difference in the assessment of the States and that of the Centre, which creates difficulties, mis-understandings and hurdles in the implementation of relief measures. Therefore, I would like to know what is the policy of the Government.

SHRI SURJIT SINGH BARNALA: This Working Group was constituted to prepare an outline for an integrated project and a plan of action for controlling and meeting the effect of

floods in the Indo-Gangetic Basin, mainly. It consisted of representatives of the Departments of Agriculture & Irrigation and Finance, the Planning Commission, the Central Water Commission, the Chief Conservator of Forests and the Chief Engineers of the States of Uttar Pradesh and Bihar. This Working Group had gone into this matter. They had worked on it at many meetings and, after that, they prepared this Report.

राज्यों द्वारा अन्वयोद्य योजना कार्यान्वित करना

+

* 89. श्री श्रोम प्रकाश स्वामी :

श्री राज केशर सिंह :

क्या कृषि और सिंचाई मंत्री निम्नलिखित जानकारी दवाने वाला विवरण ममा पटल पर रखने की कृपा करेंगे कि :

(क) देश में ऐसे कितने राज्य हैं जिन्होंने पिछड़े वर्गों तथा गरीबी की सीमा रेखा से नीचे रहने वाले लोगों के उत्थान के लिए अन्वयोद्य योजना को अपनाया है ;

(ख) योजना के अन्तर्गत अब तक (राज्य-वार) कितने परिवारों का उत्थान किया जा चुका है ; और

(ग) सरकार ने अन्य राज्य सरकारों को उक्त योजना अपनाने के लिए प्रेरित करने के लिए क्या कदम उठाये हैं ?

कृषि और सिंचाई मंत्रालय में राज्य मंत्री (श्री श्री प्रताप सिंह) : (क) अब तक छः राज्यों ने अन्वयोद्य योजना को अपनाया है।

(ख) लाभभोगियों का पता लगाने आदि से सम्बन्धित कार्य दो राज्यों (मणीपुर तथा उड़ीसा) में चल रहा है, जबकि शेष चार राज्यों में योजना

के अन्तर्गत पहले ही] सहायता प्रदान किए परिवारों की संख्या निम्न प्रकार है :—

1. बिहार . . .	6,840
2. हिमाचल प्रदेश . . .	18,110 (लगभग)
3. राजस्थान . . .	139,591
4. उत्तर प्रदेश . . .	23,293

(ग) अन्य राज्य सरकारों को इस योजना को अपनाने के लिए प्रेरित करने हेतु कोई कदम नहीं उठाए गए हैं, क्योंकि यह केन्द्रीय क्षेत्र योजना केन्द्र द्वारा प्रायोजित योजना नहीं है।

श्री श्रोम प्रकाश स्वामी : श्री मंत्री महोदय ने जो उत्तर दिया है, उस से ऐसा लगता है कि ग्राम ने इस प्रकार का कोई स्टेप दूसरे प्रश्नों के लिये नहीं उठाया है। राजस्थान और हिमाचल प्रदेश आदि क्षेत्रों में अन्वयोद्य योजना के द्वारा जो गरीब लोग थे, जो निर्धन परिवार थे, अपने पतों पर बड़े हो गये। जब ग्राम ने अन्वयोद्य योजना को गरीबों के लिए लाभकर बताया है, तो ऐसी दशा में क्या दूसरे प्रान्तों में भी गरीबों के उत्थान के लिए इस योजना को लागू करने की चेष्टा की है। तो मैं यह जानना चाहता हूँ कि जब अन्वयोद्य योजना को ग्राम लाभकर समझते हैं, तो क्या सरकार इस योजना को एक राष्ट्रीय स्वरूप देकर सभी प्रान्तों में इस को लागू करने के लिए तैयार है? यदि नहीं, तो क्यों?

श्री जगन् प्रताप सिंह : श्रीमन्, मुख्य कारण तो यह है कि राज्य सरकारें स्वयं नहीं चाहती हैं कि सेन्ट्रली स्पॉन्सर्ड स्कीम अब नये तिर्रे से ली जाए। उन का विचार यह है कि इस प्रकार की योजना वे स्वयं चलाएँ।

दूसरी बात जो मैं कहना चाहता हूँ वह यह कि छः राज्यों में पहले ही यह योजना लागू की जा चुकी है और दो और राज्य इस पर विचार कर रहे हैं। मैं वह भी कहना चाहता हूँ कि ह्युपा जो इण्डेपेंडेंट इरल डेवलपमेंट